

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2775
ANSWERED ON:15.03.2010
VIOLATION OF TRADE MARK
Kumar Shri Kaushalendra

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government is aware of the picture of Goswami Tulsidas composing Ramcharit Manas on Royal Chewing Tobacco, Tulsi Brand manufactured by Dharampal Satyapal Limited;and

(b) if so, the details thereof along with action taken by the Government for violation of Trade Mark?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a)&(b): Dharampal Satyapal Pvt. Ltd. had filed an application No. 1524877 in Class 34 on 22.02.2007 in Trade Marks Registry, New Delhi for registration of the trademark Tulsi Royal (Label) containing the picture of Goswami Tulsidas in respect of chewing tobacco. The application has been examined and an objection has been raised by the Registry. The application is under objection and has not yet been published in the Trade Marks Journal.

No application can proceed to registration without publication in the Trade Marks Journal. Even after publication in the Trade Marks Journal, it can be objected to by a third party. A registration is not granted if the objection is accepted.